

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.12.2021 (THURSDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 755 of 2020	Sanjay Kumar Choudhary Vs. Creative Infraheights Pvt. Ltd. & Anr.	Praveen Mahajan	Anshuj Dhingra-R1 Vinod Chaurasia-IRP Riju Mani Talukddar-RP
2.	Comp. App. (AT) (Ins) No. 554 of 2021	Paramwir Singh Tiwana & Ors. Vs. Puma Realtors Pvt. Ltd. & Anr. With	Bilal Ali	Neeraj Abhijeet Sinha Abhinav Goyal-R1 Adhish Sharma-R2 Vivek Malik
3.	I.A. No. 1510 of 2021 in Comp. App. (AT) (Ins) No. 564 of 2021	Vivek joshi & Ors. Vs. Pawan Kumar Garg & Ors. With	Gautam Singhal	Abhijeet Sinha Abhinav Goyal-R1 Pawan kr Garg-RP Adhish Sharma-R2,3
4.	Comp. App. (AT) (Ins) No. 664 of 2021	Aklia Constructions & Anr. Vs. Puma Realtors Pvt. Ltd. & Anr. Through Resolution Professional With	Pallavi Singh	NS Ahluwalia-R2 Vivek Malik
5.	I.A. No. 1706 of 2021 in Comp. App. (AT) (Ins) No. 645 of 2021	Larsen & Toubro Ltd. Vs. Puma Realtors Pvt. Ltd. & Ors. With	Anand Shankar Jha	Abhinav Goyal Abhijeet Sinha Pawan Kr. Garg-RP Adhish Sharma-R2,3 Vishal Ganda
6.	I.A. No. 2150 of 2021 in Comp. App. (AT) (Ins) No. 804 of 2021	Greater Mohali Area Development Authority PUDA Bhawan Vs. Puma Realtors Pvt. Ltd.	Anusha Nagarajan	Adish Sharma-R1 Abhijeet Sinha Abhinav Goyal-R2
7.	Comp. App. (AT) (Ins) No. 600 of 2021	DD Real Estate Pvt. Ltd. (Holding Company of Forgings Pvt. Ltd.) Vs. Sajeve Bhushan Deora (Liquidator for Forgings Pvt. Ltd.) & Ors.	Nikhil Kohli	Sajeve Bhushan Deor Devbrat Mitra-R1 Sumesh Dhawan Vatsala Kak-R2 Rakesh Kumar-R3 & R4
8.	Comp. App. (AT) (Ins) No. 773 of 2021	Rajesh Sabharwal Vs. Desein Pvt. Ltd.	Richa Kapoor	

For Directions

9.	Comp. App. (AT) (Ins) No. 18 of 2020	Ashok Gulab Chand Baid Vs. Starwing Plastic & Chemicals Pvt. Ltd.	Charu Sachdev	Dhaval Deshpandey
10.	Comp. App (AT) (Ins) No. 918 of 2020	Poonam Gupta & Anr. Vs. Lifestyle Fitness Pvt. Ltd. (Through Mr. Kamal Agarwal, erstwhile RP & Liquidator)	Surabhi Sinha	
11.	Compensation Application No. 01 of 2020 in Competition Appeal (AT) No. 70 of 2018	East India Petroleum Pvt. Ltd. Vs. South Asia LPG Co. Pvt. Ltd.	Kunal Mehra	Amitabh Kumar B Alia Parth-R1

For Admission (Fresh Cases)

12.	Comp. App. (AT) No. 137 of 2021	Patel Hydro Power Pvt. Ltd. & Ors. Vs. ---	Shikher Upadhay	
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For Admission (After Notice)

13.	Comp. App (AT) (Ins) No. 1516 of 2019	Quippo Infrastructure Ltd. Vs. M.R. Nirman Pvt. Ltd.	Sanjay Gupta	Abhijit Kumar Chattopadhyay Swati Saroha
14.	Comp. App. (AT) (Ins) No. 189 of 2021	John Cockerill India Ltd. Vs. JSW Steel Coated Products Ltd. & Anr.	Atul Sharma	Aditya Jindal Shatrajit Banerji-R1 Bishwajit Dube-R1 Mohana-R2
15.	Comp. App. (AT) (Ins) No. 245 of 2021	Schreiber Dynamix Diaries Pvt. Ltd. Vs. Sumat Gupta Resolution Professional International Mega Food Park Ltd.	R.Sudhinder	Dr. Rajansh Thukral Dr. Surekha Thukral Sidharth Thukral
16.	Comp. App. (AT) (Ins) No. 339 of 2021	Howrah Mills Company Ltd. Vs. JM Financial Asset Reconstruction Company Ltd.	Hasan Murtaza	Smriti Churiwal Utsav Mukherjee Jaiveer Kant
17.	Comp. App. (AT) (Ins) No. 572 of 2021	BKFC & Co Vs. Transparent Energy System Pvt. Ltd. & Anr.	L.B. Rai	Rohit Gupta-R1 Udita Singh-R2
18.	Comp. App. (AT) No. 100 of 2021	Harish Purohit Vs. The Registrar of Companies, Bilaspur Chhattisgarh	Pankaj Agarwal	

19.	Comp. App. (AT) No. 101 of 2021	Shailendra Bafna Director & Share Holder of Ojus Buildcons Pvt. Ltd. Vs. The Registrar of Companies, Bilaspur Chhattisgarh	Pankaj Agarwal	
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For Hearing

20.	Comp. App. (AT) (Ins) No. 968 of 2020	Agarwal Veneers Vs. Fundtonic Service Pvt. Ltd.	Ashish Choudhury	Shivram C.S. Ganeshan Garima Bajaj
21.	Comp. App. (AT) (Ins) No. 619 of 2021 & IA. No. 1818 of 2021	India Bulls Housing Finance Ltd. Vs. Sandeep Chandna and Ors. With	J. Sagar	Vijay Nair-R2 Nikhil Kumar Verma Sandeep Chandna
22.	Contempt Case (AT) No. 20 of 2021 in Comp. App. (AT) (Ins) No. 619 of 2021	Indiabulls Housing Finance Ltd. Vs. Sandeep Chandna	Amar Gupta	Vijay Nair-R2 Nikhil Kumar Verma Sandeep Chandna

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

**-sd/-
Registrar**